

Central Administrative Tribunal
Principal Bench
OA 469/96

New Delhi, the 11th March, 1996.

Hon'ble Mrs Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K. Ahooja, Member (A)

Shri O.S. Chauhan, IAS (AGMU 67)
Presently Home Commissioner to the
Govt. of Mizoram, Aizawl-796001.

R/o B-17, Ram Prasth
P.O. Chander Nagar,
Delhi - UP Border,
Ghaziabad-201011. ..
(Advocate: Shri Luthra)

Applicant

versus

1. Secretary,
Min. of Personnel and Public
Grievance and Pensions
North Block, New Delhi.

2. Secretary,
Min. of Home Affairs,
Govt. of India
Central Secretariat(North Block)
New Delhi.

3. Secretary,
UPSC, Dholpur House
Shahjehan Road
New Delhi. ..

Respondents

ORDER(Oral)

Hon'ble Mrs Lakshmi Swaminathan, Member(J)

1. counsel for the applicant prays
that he wishes to withdraw this OA with liberty
to file another OA if necessary.

2. The above application is dismissed as
withdrawn on the above condition ^{but not} in accordance
with law. No costs.

R.K. Ahooja
(R.K. Ahooja)
Member (A)

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)